

15

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.290,320,367/2018 in CP (IB) No. 41/7/HDB/2017
NAME OF THE COMPANY	Deccan Chronicle Holdings Ltd
NAME OF THE PETITIONER(S)	Canara Bank
NAME OF THE RESPONDENT(S)	Deccan Chronicle Holdings Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagendra Counsel for Canara Bank	Advocate	9849147482	
A. Shreeya on behalf of Pratap - IA 320/18	Adv	8297270810	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Ramay	Advocate IA 155/18 R2-5	9000672582	
A. Venkatesh Tulasi Krishna Saritha Nemula (Subham Trading)	Adv.	9676078105	

Abhishek Desh for
Srikant Hareendharan/Applicant
in IA 367/18

Advocate 9652348372

NAVEENI JAIN for RP.
AMIR BAVANI (Applicant in IA 290/18
(Dhir & Dhir Associates)

Adv 9949216962

ORDER

IA 320/18 and IA 367/2018 are listed today. Counsel for R-2 requested time to file reply/counter.

IA 290/2018 is also listed today.

List all the IAs on 27.09.2018.

Member (J)

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